

RAJYA SABHA

Monday, the 11th December, 2023 / 20 Agrahayana, 1945 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : जय हिन्द तो बोलिए!

श्री सभापति: आपने क्या कहा? Hon. LoP, were you saying something?

श्री मल्लिकार्जुन खरगे: सर, मैं यह कह रहा था कि वे जय श्री राम, जय श्री राम बोल रहे थे, वे जय हिन्द तो बोलें!

श्री सभापति: नहीं, नहीं। मेरा तो यही अनुरोध है कि जो भी रिक्वेस्ट हो, चाहे इधर से हो, चाहे उधर से हो, मेरे माध्यम से हो। यह डायरेक्ट कनेक्शन ठीक नहीं है।

श्री मल्लिकार्जुन खरगे: मैं आपके माध्यम से ही करता हूँ।

श्री सभापति: हाँ, तो ठीक है।

श्री मल्लिकार्जुन खरगे: लेकिन वे ज्यादा करते हैं, इसलिए मालूम नहीं है।

सभा के नेता (श्री पीयूष गोयल): माननीय सभापति जी, आप लिस्ट ऑफ बिजनेस लें, उसके पहले मैं सिर्फ एक खुशी की बात सदन में सबके साथ शेयर करूँ। अधिकांश लोग जानते ही हैं और एक दुख की बात भी है कि इस सदन के दो माननीय सदस्यों ने कैसे अपने-अपने तरीके से देश में एक मेसेज दिया है। एक तरफ एक माननीय सदस्य, विष्णुदेव साय जी, जो ट्राइबल एरिया से आते हैं, वे अब छत्तीसगढ़ के मुख्य मंत्री के रूप में जाने वाले हैं। यह हम सबके लिए बड़े आनन्द की बात है। छत्तीसगढ़ एक ट्राइबल स्टेट है, वहाँ एक ट्राइबल चीफ मिनिस्टर मिले हैं। दूसरी तरफ, ...(व्यवधान)...

MR. CHAIRMAN: We end with this. ...*(Interruptions)*...

श्री पीयूष गोयल : *

* Not recorded.

MR. CHAIRMAN: Papers to be laid. ...*(Interruptions)*... नहीं, नहीं। We end with this. ...*(Interruptions)*... No. We end with this. ...*(Interruptions)*... Nothing will go on record. ...*(Interruptions)*... Nothing has gone on record. ...*(Interruptions)*... Please take your seats. ...*(Interruptions)*... Pramodji, I thought you would appreciate the sense of anticipation of your Chairman that he got the matter concluded and nothing has gone on record beyond the first part of it. ...*(Interruptions)*...

श्री प्रमोद तिवारी (राजस्थान): सर, यह अच्छी खबर है।

श्री सभापति: यह अच्छी खबर है कि ...**(व्यवधान)**... मि. पीयूष गोयल, यह अच्छी खबर है कि आपने एक ट्राइबल को चीफ मिनिस्टर बनाया है, ये उसको एन्डोर्स कर रहे हैं। ...**(व्यवधान)**... दूसरी खबर is not on record. ...**(व्यवधान)**... सिर्फ एक ही खबर रिकॉर्ड पर है। ...**(व्यवधान)**... Please hear the LoP. ...*(Interruptions)*... He will help us calm down the atmosphere.

श्री मल्लिकार्जुन खरगे : सर, आपका धन्यवाद। मेरे पास जो इंफॉर्मेशन है, मैं थोड़ा उनको पास करता हूँ।

श्री सभापति : वह आप प्राइवेटली कर दीजिए, वह मेरे माध्यम से नहीं।

श्री मल्लिकार्जुन खरगे: नहीं, मैं आपके थू ही करता हूँ। झारखंड में हमारे कोएलिशन गवर्नमेंट में कौन चीफ मिनिस्टर हैं, जेएमएम के, क्या वे ट्राइबल नहीं हैं! अच्छा, और आपको तो मालूम है, आप बहुत हिस्ट्री पढ़ते हैं, वसंतराव नाईक जी, जो बंजारा कम्युनिटी से थे, वह भी महाराष्ट्र में, 11 साल वे उनकी स्टेट में मुख्य मंत्री थे। ऐसे एग्जाम्पल देकर आप लोगों को कमजोर करने की जो बात करते हैं, यह ठीक नहीं है। आप हमेशा यह चीज करते हैं।

श्री पीयूष गोयल: सर, यह वास्तविकता है कि माननीय वसंतराव नाईक जी हमारी स्टेट में मुख्य मंत्री थे और यह भी वास्तविकता है कि जेएमएम वहाँ पार्टनर है, पर हमारा कहना तो यही है कि कांग्रेस इतिहास में रहती है। वर्तमान की कांग्रेस ...**(व्यवधान)**... आज टूजी के अलावा कुछ सोचती नहीं है, ...**(व्यवधान)**... वर्तमान की कांग्रेस ट्राइबल्स के लिए कुछ चिंता नहीं करती है, ...**(व्यवधान)**... वर्तमान की कांग्रेस कोएलिशन पार्टनर्स के बलबूते ही चल पाती है, ...**(व्यवधान)**... वर्तमान की कांग्रेस में ट्राइबल के लिए कुछ भी सपोर्ट या कुछ भी चिंता दिखती नहीं है। ...**(व्यवधान)**...

MR. CHAIRMAN: Hon. Members, I have a middle ground. Rather than talking of the Chief Ministers, who are associated with a particular party, we are all grateful that the nation today has a tribal woman as President and that is a matter of joy for all of us.

And she is our President, not a president of any specific party. So, it is a sense of elation, not only nationally but globally. That is a great achievement.

Now, Papers to be laid on the Table.

I. Reports and Accounts (2022-23) of MOIL Limited, Nagpur; MECON Limited, Ranchi; and KIOCL Limited, Bengaluru and related papers

II. MoUs between the Government of India and various companies

इस्पात मंत्रालय में राज्य मंत्री (श्री फगनसिंह कुलस्ते): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Sixty-first Annual Report and Accounts of the MOIL Limited, Nagpur, Maharashtra for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10398/17/23]

(ii) (a) Fiftieth Annual Report and Accounts of the MECON Limited, Ranchi, Jharkhand for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10397/17/23]

(iii) (a) Forty-seventh Annual Report and Accounts of the KIOCL Limited, Bengaluru, Karnataka for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10399/17/23]

II. A copy each (in English and Hindi) of following papers:-

(i) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MOIL Limited, for the year 2023-24.

(ii) Memorandum of Understanding between the Government of India (Ministry

of Steel) and the MOIL Limited, for the year 2024-25.

[Placed in Library. For (i) and (ii) See No. L.T. 10407/17/23]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the NMDC Limited, for the year 2023-24.

[Placed in Library. See No. L.T. 10406/17/23]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2023-24.

- (v) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2024-25.

[Placed in Library. For (iv) and (v) See No. L.T. 10404/17/23]

Notification of the Ministry of Civil Aviation and related paper

नागर विमानन मंत्रालय में राज्य मंत्री (जनरल (सेवानिवृत्त) वी.के. सिंह): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (a) A copy (in English and Hindi) of the Ministry of Civil Aviation Notification No. G.S.R. 396 (E), dated the 26th May, 2022, publishing the Airports Economic Regulatory Authority (Secretary) Recruitment Rules, 2022, under Section 53 of the Airports Economic Regulatory Authority of India Act, 2008.
- (b) Statement (in English and Hindi) giving reasons for the delay in laying the Notification mentioned above.

[Placed in Library. See No. L.T. 10484/17/23]

I. Notifications of the Ministry of Mines

II. Report and Accounts (2022-23) of NALCO, Bhubaneswar and related papers

खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- I. (i) A copy (in English and Hindi) of the Ministry of Mines Notification No. S.O. 3684 (E), dated the 17th August, 2023, notifying the commencement of the Mines and Minerals (Development and Regulation) Act, 2023 with effect from 17.08.2023, issued under sub-section (2) of Section 1 of the Mines and Minerals (Development and Regulation) Amendment Act, 2023.

[Placed in Library. See No. L.T. 10890/17/23]